

DIVISION BENCH
COURT - I

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/161(KB)2023
IN
C.A.(CAA)/147(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

IN THE MATTER OF	BRIGHTWAY DEALCOM PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

ORDER

1. None for the applicant.
2. Post this matter on 10.05.2024.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**